

(5)

O.A. NO. 478/05

10.04.2006

HON'BLE MR. K.B.S. RAJAN, J.M.

Shri A. K. Srivastava, counsel for the applicant. None for the respondents.

Two weeks time as prayed for is granted for filing the RA.

List the case on 31.05.2006.



J.M.

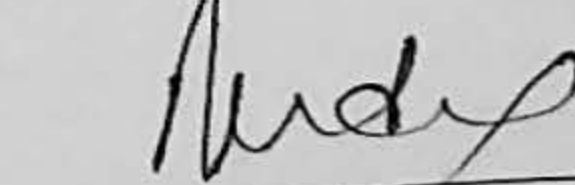
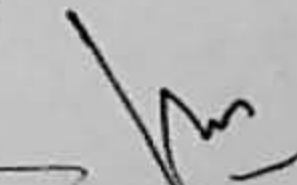
/ns/

Dt. 31.05.06

Hon: Mr. Justice Khem Karam, V.C

Hon: Mr. A.K. Singh, AM

Sri A.K. Srivastava, counsel for applicant submits the reply in this case has already been filed and does not propose to file RA. List on 28.07.06 for hearing.


AM. 
VC

O/R
NO RA.
received. 